

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:639

ANSWERED ON:10.05.2005

VIOLATION OF INDIAN AIR SPACE BY BANGLADESH

Choudhary Smt. Anuradha;Shiwankar Shri Maha Deo Rao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Bangladesh Rifles` Helicopter violated Indian air space on 22 April, 2005;
- (b) if so, the counter action taken by the Border Security Force in the matter;
- (c) the number of times Bangladesh Rifles Helicopter violated Indian air space during the last three years;
- (d) the remedial action taken by the Government in this regard;
- (e) whether a cache of arms have been found at the Bangladesh border;
- (f) if so, the details thereof; and
- (g) the reaction of the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a)&(b): Yes Sir. On 22nd April, 2005 BSF observed at Chotakhil, Tripura that one unidentified helicopter had entered into Indian air space from Bangladesh side. Protest note has been lodged with BDR for air violation. Normally such incidents are taken up by Government of India with Bangladesh Government diplomatically. BSF has also enhanced the surveillance on the border in view of this violation of the air space.

(c)&(d): During the last three years Bangladesh Rifles have violated the Indian air space 6 (six) times. Whenever there is an air violation, a strong protest note is lodged with the BDR. Simultaneously, Indian Air Force is also informed.

(e)to(g): No such case has been noticed during the year 2005. However, during 2004, 12 AK Rifles including 01 US made sophisticated weapons were seized from the Indo-Bangladesh Border.